

SHRIMATI INDIRA GANDHI: I think it is already covered by what I said.

SHRI CHANDRA SHEKHAR: I want to know the legal position, whether preaching communalism is not a legal offence according to the Minister.

MR. CHAIRMAN: The legal position you should find out in a court of law.

SHRI A. D. MANI: May I enquire of the Minister whether she is aware that what the hon. Deputy Minister said to-day has the support of the newspaper profession, namely, that the Fundamental Rights should be respected and that there should be no discrimination between one paper and another on grounds of policy and may I enquire further whether she would consult the organised newspaper opinion in this country before she modifies this well-understood and salutary policy?

SHRIMATI INDIRA GANDHI: I am quite prepared to consult the newspaper opinion, but a person's Fundamental Right can only exist so long as it does not touch or interfere with the Fundamental Right of another person and that persons of certain religions live and exist on equal rights with other citizens.

*154. [The questioner (Shri A. B. Vajpayee) was absent. For answer, vide cols. 888 infra.]

मंत्रालयों/विभागों के वार्षिक प्रतिवेदन

*१५५. श्री विमलकुमार मझालालजी चौरडिया : क्या संसद्-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) वे मंत्रालय/कार्यालय कौन कौन से हैं जिनके वार्षिक प्रतिवेदन हिन्दी में नहीं छपते ;

(ख) उनको हिन्दी में न छापने के क्या कारण हैं ; और

(ग) सभी मंत्रालयों तथा उनके अधीनस्थ और संलग्न कार्यालयों के वार्षिक प्रतिवेदनों का हिन्दी अनुवाद वब तक छपने लगगा ?

[+ANNUAL REPORTS OF MINISTRIES DEPARTMENTS

*155. S HRI V. M. CHORDIA: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state

(a) the names of the Ministries/ Offices the annual reports of which are not published in Hindi;

(b) the reasons for not publishing these in Hindi; and

(c) by when Hindi translations of the annual reports of all the Ministries and their attached and subordinate offices will be published?]

संसद्-कार्य मंत्री (श्री सत्य नारायण सिंह) : (क) सब मंत्रालयों के वार्षिक प्रतिवेदन हिन्दी तथा अंग्रेजी में छापे जाते हैं ।

(ख) और (ग) प्रश्न नहीं उठते ।

†[THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): (a) The Annual Reports of all Ministries are published in Hindi as well as in English.

(b) and (c) Do not arise.]

श्री विमलकुमार मझालालजी चौरडिया : क्या श्रीमान् यह बतलायेंगे कि कब से हिन्दी और अंग्रेजी दोनों भाषाओं में प्रकाशित किये जाने लग हैं ?

श्री सत्य नारायण सिंह : १९५६ से ; १९५५ में कुछ प्रतिवेदन हिन्दी में छपे थे लेकिन १९५६ से कुछ बेशी छपने लगे थे और १९६३-६४ में अब एक भी ऐसा मंत्रालय नहीं है और करीब-करीब सभी प्रतिवेदन अंग्रेजी

+ [] English translation.

और हिन्दी दोनों में एक साथ ही सदस्यों को मिल जाते हैं और ठीक समय पर मिलते हैं।

*156. [The questioner (Shri B. N. Bhargava) was absent. For answer, vide cols. 889-890 infra.]

*157. [The questioner (Shri Sitaram Jaipuria) was absent. For answer, vide cols. 891-892 infra.]

FINDINGS OF URANIUM IN LADAKH

*158. SHRI J. C. CHATTERJI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that for nearly three years the scientists of the Atomic Energy Commission worked in Ladakh area to find out uranium, but failed to find any trace of it; and

(b) if so, what is the total amount spent on this three-year project?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):

(a) As a part of the wider programme of survey and prospecting for atomic minerals throughout the country, a small Field Party of the Atomic Minerals Division of the Department of Atomic Energy carried out reconnaissance surveys for uranium in the Ladakh area for very short periods in September, 1958 and August-September, 1959. No significant radio-activity, indicating the presence of uranium, was observed as a result of the above surveys.

(b) The reconnaissance was a part of the regular programme of survey and prospecting work carried out year after year and was not a separate project. The expenditure thereon was not booked separately, and was not significant.

SHRI J. C. CHATTERJI: May I know whether the Government of India is aware of the fact that up to the occupation of that area by the Chinese—Ladakh area—they had found out uranium there?

SARDAR SWARAN SINGH: Government have no such information.

SHRI I. K. GUJRAL: In order to stabilise the economy in Ladakh, is the Government proposing to make a detailed geological survey of that area?

SARDAR SWARAN SINGH: There are schemes of geological survey in that area and also in other parts of the State of Jammu and Kashmir. Some work had already taken place in that connection. Although that is not related to the Atomic Energy Commission but because of my former association with the Ministry of Steel and Mines, I know that geological survey had been undertaken.

*159. [Postponed to the 1st December, 1964]

COMMERCIAL TELEVISION AND BROADCASTING

*160 { SHRI BIREN ROY†:
SHRI SANKAR PRATAP
SINGH DEV:
SHRI P. ABRAHAM:
SHRI U. S. DUGAL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the details of the scheme submitted by the Rediffusion Ltd., and Pye Radio to the Government of India for introducing commercial television in India; and

(b) whether there is any proposal to introduce commercial broadcasting over All India Radio and if so, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. R. PATTABHI RAMAN): (a) The whole question of the extension of the television service in India is still under consideration. It would not be advisable to disclose the details of the

†The question was actually asked on the floor of the House by Shri Biren Roy.